

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Thursday the 01st day of June 2023 at 10.30 a.m
PHYSICAL MODE

In the Court of Hon'ble Mr. Justice, M. Venugopal Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 44/2023	Sunrise Apartments Pvt. Ltd. & Anr. Vs Registrar Of Companies, Karnataka	Mr. Chethan Jeevandas Nayak, CS	
2	Comp App (AT) (CH) (Ins) No. 144/2023 For Condone Delay IA No. 481/2023 For Stay IA No. 480/2023	Employees Provident Fund Organisation Bommasandra II (Koramangala) Vs Vijay P Lulla Liquidator of M/s Bhuvan Infra Projects Pvt. Ltd. & Anr.	Mr. MS Viswanathan	
3	Comp App (AT) (CH) (Ins) No. 145/2023 For Condone Delay IA No. 484/2023 Delay in refiling IA No. 483/2023 For Additional docs IA No. 485/2023	SREI Equipment Finance Limited Vs M/s Raasi Refractories Limited	Mr. Anant Merathia	
4	Comp App (AT) (CH) (Ins) No. 146/2023 For Condone Delay IA No. 487/2023 For Stay IA No. 486/2023	Gladys Malini & Anr. Vs C.Ramasubramaniam, Liquidator of M/s Effimax Engineers Pvt. Ltd.	Mr. V Ravikumar	
5	Comp App (AT) (CH) (Ins) No. 127/2023 For Condone Delay IA No. 433/2023 For Stay IA No. 434/2023	T. Johnson Shareholder and Suspended Director of the Corporate Debtor Vs Piramal Capital & Housing Finance Limited & Anr.	Mr. Pawan Jhabakh	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 418/2022	Sanket Kumar Agarwal & Anr. Vs APG Logistics Pvt Ltd.	Mr. Akshat Singh	Mr. K. Gaurav Kumar PCS

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) No. 51/2021 For Direction IA No. 610/2022 For Urgent Hearing IA No. 609/2022 For Additional docs. IA No. 181/2023	Mr P Obul Reddy & 4 Ors Vs M/s Rayen Steels Pvt Ltd & 17 Ors	Mr. AM Sridharan	Mr. Anant Merathia R1
8	Comp App (AT) (CH) (Ins) No.305/2021 To dispense with IA No. 644/2021 To implead IA No. 213/2022	Muraleedharan V.N & 58 Ors Vs M/s. Hindustan Newsprint Limited & 2 Ors.	Ms. Jinnu Sara George	Mr. Shivshankar R. Panicker- R1& R3 Mr. P.V. Vinod- R2
9	Comp App (AT) (CH) No. 47/2022 For Stay IA No. 559/2022	Aapico Hitech Public Company Limited Vs. Sakthi Sugars Ltd. & 8 Ors	Mr.J Sivanandara	Ms. Saranya- R1
10	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Leader Forum Vs S. Siva Sundar & 3 Ors	Mr Sathyanarayanan S	Mr. S Kumaran- R2 & R3 Mr. Venkata Sivakumar, R4
11	Comp App (AT) (CH) No. 106/2022	P.M. Johny Vs KJ Paul & 3 Ors.	Mr. Sriram Venkatavaradan	Dr. KS Ravichandran- R1-R3
12	Comp App (AT) (CH) No.113/2022 To dispense with IA No.1032/2022 IA No.1033/2022 IA No.1034/2022	Anraj Bhandari Vs Stove Kraft Private Limited & 4 Ors	Mr. R Subramaniam Raja Mr. T.K.Bhaskar	Ms. Rajashree- R1& R2 Mr. Anant Merathia- R4 Mr. S Aravindan- R5

13	Comp App (AT) (CH) No. 116/2022 For Stay IA No.1070/2022	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors. WITH	M/s.Aiyar and Dolia	Mr. Ramaswamy Meyyappan- R2
14	Comp App (AT) (CH) No. 117/2022 For Stay IA No.1071/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors. WITH	M/s.Aiyar and Dolia	Mr. Ramaswamy Meyyappan- R2
15	Comp App (AT) (CH) No. 118/2022 For Stay IA No.1072/2022	Huda Bagdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors. WITH	M/s.Aiyar and Dolia	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7
16	Comp App (AT) (CH) No. 119/2022 For Stay IA No.1073/2022	Mr Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors. WITH	M/s.Aiyar and Dolia	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
17	Comp App (AT) (CH) No. 120/2022 For Stay IA No.1074/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors. WITH	M/s.Aiyar and Dolia	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
18	Comp App (AT) (CH) No. 121/2022 For Stay IA No.1075/2022	Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors. WITH	M/s.Aiyar and Dolia	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
19	Comp App (AT) (CH) No. 122/2022 For Stay IA No.1076/2022	Ms Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors. WITH	M/s.Aiyar and Dolia	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

20	Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	M/s.Aiyar and Dolia	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
21	Contempt App (AT) No. 1/2023 For Directions IA No. 470 & 471/2023 For Urgent Hearing IA No. 472/2023 in Comp App (AT) (CH) (Ins) No. 134/2023	Sathya Moorthy Sai Prasad Vs Shapoorji Pallonji and Company Pvt. Ltd. & Anr.	M/s Tatva Legal	Ms. M Sanjana- R1 Ms. MS Elamathi- R2 Mr. S Rajendran, IRP – R2 Party
22	Comp App (AT) (CH) (Ins) No. 133/2023 For Urgent Hearing IA No. 444/2023 For Stay IA No. 443/2023 To implead IA No. 449/2023	Nucleus Rayment Villa and Apartment Owners Association & Anr. Vs Dileep KP & Anr. WITH	M/s Ramalingam & Associates	
23	Comp App (AT) (CH) (Ins) No. 140/2023 For Urgent Hearing IA No. 468/2023 For Stay IA No. 467/2023 To implead IA No. 498/2023	Nucleus Rayment Villa and Apartment Owners Association & Anr. Vs Dileep KP & Anr.	M/s Ramalingam & Associates	
24	Comp App (AT) (CH) (Ins) No. 138/2023 For Stay IA No. 461/2023 For Exemption IA No. 462/2023 For Urgent Hearing IA No. 463/2023 To implead IA No. 497/2023	Edelweiss Asset Reconstruction Company Limited Vs Dr. Govindarajula Venkata Narasimha Rao	Mr. Rohan K George	Mr. Shabbeer Ahmed Caveator
25	Comp App (AT) (CH) (Ins) No. 142/2023 For Condone Delay IA No. 474/2023 To implead IA No. 473 & 500/2023	Padmakumar. V Vs Stressed Asset Stabilization Fund & Anr.	M/s Aiyar and Dolia	Mr. T Ravichandran Caveator

	For Stay IA No. 475/2023			
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26	Comp App (AT) (CH) (Ins) No. 314/2021 For Stay IA No. 657/2021	Harihara Siva Subramaniam Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd WITH	M/s King & Partridge	Mr. B Ramanakumar
27	Comp App (AT) (CH) (Ins) No. 315/2021 For Stay IA No. 658/2021	Trippur Suryaprabha Group Trust Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd	M/s King & Partridge	Mr. B Ramanakumar

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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